

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-305
IB-568/ND/2020

IN THE MATTER OF:

M/s Financial World india pvt ltd

Vs

M/s Khusi Building Solutions Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 7 IBC code 2016

Order delivered on 12.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Nikshubha

For the Respondent :

ORDER

Pursuant to earlier order dated 20.02.2020, no documents have been filed by the petitioner as yet. Last opportunity is given to petitioner to comply order dated 20.02.2020. Ld. Counsel for petitioner is directed to produce these documents within one week from today by filing supplementary affidavit. No further adjournment will be granted on any ground. List the case on **19.03.2020.**

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Chirag)